

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.2732
TO BE ANSWERED ON 7TH AUGUST, 2024

ALLOCATION OF FOODGRAINS UNDER PDS

2732 PROF. VARSHA EKNATH GAIKWAD:
SHRI NILESH DNYANDEV LANKE:
SHRI SANJAY DINA PATIL:
SHRI MOHITE PATIL DHAIRYASHEEL RAJSINH:
SHRI BAJRANG MANOHAR SONWANE:
SHRI AMAR SHARADRAO KALE:
SHRI BHASKAR MURLIDHAR BHAGARE:
SHRI AASHTIKAR PATIL NAGESH BAPURAO:
SMT. SUPRIYA SULE:
DR. AMOL RAMSING KOLHE:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of allocation of foodgrains under the Public Distribution System (PDS) for the last three years, State-wise;
- (b) whether the Government has any plans to increase the allocation of foodgrains to States under PDS and if so, the details thereof;
- (c) the details of the amount sanctioned, allocated and utilized during the last three years in Maharashtra under this scheme ;
- (d) the details of grains that are included in PDS;
- (e) whether the Government is also promoting millets under PDS and if so, the details thereof;
- (f) the details of the targets set and achievements made so far under the schedule along with its response within the country; and
- (g) whether the Food Corporation of India has undertaken initiatives to reform storage sector and if so, the details thereof?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a): Statement showing State-wise allocation of food grains (Wheat and Rice) under National Food Security Act (NFSA) and Tide Over for the last three years is placed at Annexure-I.

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(b): States/UTs are being allocated around 46.235 LMT of food grains per month (approx. 554.83 LMT per annum). At present, against the coverage limit of 81.35 crore beneficiaries, State Governments have identified 80.54 crore beneficiaries. Addition and deletion of beneficiaries by the States/UTs as per requirement, is a continuous process. On identification of remaining beneficiaries, allocation of food grains is routinely revised.

(c): DFPD releases food subsidy based on the quarterly food subsidy claims submitted by state government for the distribution of food grains under various Central Govt. Schemes. Further, DFPD also provides assistance to States/UTs in meeting the expenditure incurred by them on transportation of food grains within the State, its handling and Fair Price Shops (FPS) dealers' margin as per norms devised for this purpose. Details of funds released to Maharashtra in the last three years is as below:

(Fig. in Crore)

Sr. No.	Year	Food Subsidy	Funds released for intra-state movement of foodgrains and FPS dealers' margin.	Total
1	2021-22	4082.07	289.72	4371.79
2	2022-23	2725.75	621.69	3347.44
3	2023-24	3923.29	703.54	4626.83

(d) to (f): In addition to Wheat and Rice, Millets are also part of PDS. The allocation of approved quantity of millets for distribution under PDS is made by DFPD in lieu of equal quantity of wheat/rice. The aforesaid allocation is being made free of cost under Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) from 1st January 2023. DFPD and field offices of Food Corporation of India (FCI) and Central Warehousing Corporation (CWC) have organized millets awareness programme/competition/seminars etc. The detail of millets/coarse grains allocation from 2021-22 to 2023-24 is attached at Annexure-II.

An advisory has been issued to all the States/UTs to procure millets and distribute to NFSA beneficiaries as per local consumption preferences and as per guidelines issued by the Central Government from time to time.

(g): Initiatives undertaken to reform storage sector in Food Corporation of India (FCI) are as given below:-

1. Construction of SILOs under Public Private Partnership (PPP) Mode.
2. Phasing out Covered and Plinth (CAP).
3. Third party assessment of warehouses by FCI from Quality Council of India.
4. Mechanization of Warehouse operations.
5. Warehousing Development Regulatory Authority (WDRA) Certification of FCI godowns.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2732 FOR ANSWER ON 07.08.2024 IN THE LOK SABHA

(in thousand tons)

SL.NO	STATES/ UTs	2021-22		2022-23		2023-24	
		NFSA	Tideover	NFSA	Tideover	NFSA	Tide over
1	Andhra Pradesh	1849.78	22.07	1849.78	22.07	1849.78	22.07
2	Arunanchal Pradesh	57.33	31.66	57.33	31.66	57.33	31.66
3	Assam	1628.00	66.73	1628.93	66.20	1628.93	66.20
4	Bihar	5527.10	0.00	5527.10	0.00	5527.10	0.00
5	Chhatisgarh	1384.06	0.00	1384.06	0.00	1384.06	0.00
6	Delhi	448.68	0.00	448.69	0.00	448.78	0.00
7	Goa	34.40	24.65	34.40	24.65	34.40	24.65
8	Gujarat	2175.74	0.00	2185.38	0.00	2211.23	0.00
9	Haryana	795.00	0.00	795.00	0.00	795.00	0.00
10	Himachal Pradesh	202.29	305.73	202.29	305.73	202.29	305.73
11	Jharkhand	1724.90	0.00	1743.73	0.00	1751.02	0.00
12	Karnataka	2608.82	0.00	2608.84	0.00	2608.84	0.00
13	Kerala	1025.52	399.53	1025.52	399.53	1025.52	399.53
14	Madhya Pradesh	3165.84	0.00	3259.68	0.00	3436.08	0.00
15	Maharashtra	4605.19	0.00	4605.19	0.00	4605.19	0.00
16	Manipur	130.99	0.00	136.17	0.00	136.29	0.00
17	Meghalaya	140.73	35.57	140.73	35.57	140.73	35.57
18	Mizoram	45.94	19.82	45.94	19.82	47.54	18.22
19	Nagaland	91.59	46.47	91.59	46.47	91.59	46.47
20	Odisha	2244.23	0.00	2249.71	0.00	2251.62	0.00
21	Punjab	870.12	0.00	870.12	0.00	870.12	0.00
22	Rajasthan	2770.58	0.00	2770.58	0.00	2770.58	0.00
23	Sikkim	26.38	17.95	26.37	17.95	26.37	17.95
24	Tamil Nadu	2559.71	1118.05	2559.71	1118.05	2569.53	1108.22
25	Telangana	1296.05	41.95	1296.05	41.95	1296.05	41.95
26	Tripura	163.68	107.55	163.64	107.59	164.34	106.89
27	Uttarakhand	401.46	101.54	401.46	101.53	401.46	101.53

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28	Uttar Pradesh	9782.05	0.00	9878.53	0.00	9935.48	0.00
29	West Bengal	3970.62	0.00	3970.62	0.00	3970.62	0.00
30	A&N Islands	4.37	25.18	4.37	25.18	4.37	25.18
31	Chandigarh	0.00	0.00	0.00	0.00	0.00	0.00
32	D&N Haveli Daman& DIU	15.42	0.00	15.16	0.00	15.13	0.00
33	Jammu & Kashmir	468.80	265.86	468.80	265.86	468.80	265.86
34	Ladakh	9.44	6.98	9.44	6.98	9.44	6.98
35	Lakshadweep	1.52	3.10	1.52	3.10	1.52	3.10
36	Puducherry	0.00	0.00	0.00	0.00	0.00	0.00
	Total	52226.33	2640.38	52456.43	2639.88	52737.13	2627.76

ANNEXURE REFERRED TO IN REPLY TO PART (d) to (f) OF UNSTARRED QUESTION NO.2732 FOR ANSWER ON 07.08.2024 IN THE LOK SABHA

(In thousand tons)

Year	State	Type of grain	Quantity	Total	Grand Total
2021-22	Karnataka	Ragi	556.101	558.864	560.845
	Uttar Pradesh	Maize	2.763		
	OWS-WBNP*	Bajra	1.981	1.981	
2022-23	Karnataka	Ragi/Jowar	470.292	583.834	585.528
	Haryana	Bajra/Maize	67.500		
	Madhya Pradesh	Jowar	0.237		
	U.P.	Bajra	43.443		
	Kerala	Ragi	0.991		
	Tamil-Nadu	Ragi	1.371		
	OWS-WBNP*	Bajra	1.694	1.694	
2023-24	Andhra Pradesh	Ragi	27.516	1231.896	1231.896
	Gujarat	Jowar, Bajra, Ragi, Maize	128.138		
	Haryana	Bajra	136.000		
	Karnataka	Ragi	700.000		
	Kerala	Ragi	0.517		
	Tamil-Nadu	Ragi	4.458		
	Uttar Pradesh	Bajra	235.267		

*OWS-WBNP: Other Welfare Schemes-Wheat Based Nutrition Programme

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